

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE


NO.HCM.III/63/2019-Judl./____

Dated Shillong, the 13th November 2019

It is hereby notified to all concerned that the **SINGLE BENCH** of **HON'BLE MR. JUSTICE H.S. THANGKHIEW** scheduled today at **10.30AM** shall now sit after rising of the **DIVISION BENCH**.

Take further notice that causelist for **DIVISION BENCH** and **SINGLE BENCH** of **HON'BLE THE CHIEF JUSTICE** shall be notified in due course.

By order,

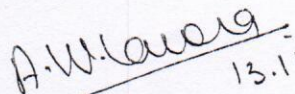

JOINT REGISTRAR (JUDL.)

Memo No. HCM.III/63/2019-Judl./25-A

Dated Shillong, the 13th November 2019

Copy for information to: -

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
4. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
5. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
6. The President/ Secretary, High Court Bar Association, Shillong.
7. Court Master concerned for information.
8. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
9. Notice Board.
10. Office File.


13.11.19
JOINT REGISTRAR (JUDL.)